

1	2	3	4	5
December, 1987	35.0	100.0	35.0	60.0
January, 1988	35.0	100.0	35.0	75.0
February, 1988	35.0	120.0	35.0	60.0
March, 1988	35.0	120.0	35.0	85.0
April, 1988	40.0	120.0	35.0	60.0

[English]

Barahiya-Tal Scheme for Increasing Pulses Production in Bihar

6581. DR. C. P. THAKUR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether an operational Research Project in Barahiya-Tal area of Monghyer district in Bihar, for increasing pulses production was sanctioned, by the Indian Council of Agricultural Research in 1985-86; and

(b) if so, the total outlay of the project and the present position of the scheme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE (SHRI HARI KRISHNA SHASTRI) : (a) Yes, Sir.

(b) The project started in November, 1985 with an outlay of Rs. 2.92 lakhs for one year. The project has been extended from 1.11.1986 to 31.3.1990 as a plan project with an outlay of Rs. 5.34 lakhs.

The work undertaken in the project area pertains to application of different fertilizer doses to pulse crops like *Moong* and *Lentil*, testing the efficacy of pesticides against cut-worm and other pests and laying out adaptive trials with promising gram varieties. Efforts are also being made to control seedling mortality and root-rot disease in *lentil*. The progress of work is satisfactory.

Scheme for Welfare of Fishermen

6582. SHRI RADHAKANTA DIGAL : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of Central Schemes introduced for the welfare of the fishermen;

(b) the States where such schemes have been introduced;

(c) whether any such scheme has been introduced in Orissa;

(d) if so, the number of fishermen who have been benefited in the State under the Centrally sponsored schemes during the last three years; and

(e) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) to (c). Government of India have approved two Centrally Sponsored Welfare Schemes for fishermen *viz.* (i) Group Accident Insurance Scheme for Active Fishermen and (ii) National Welfare Fund for Fishermen. Under Group Accident Insurance Scheme for Active Fishermen which was introduced in 1982-83, active fishermen who are members of Cooperative Society are insured for Rs. 15,000 for death or permanent disability and Rs. 7500 for partial disability. 50% of the annual premium of Rs. 9 per beneficiary per year is borne by the Central Government and the remaining 50% is contributed by the State Government either fully or in conjunction with fishermen Cooperative society/Federation. The scheme has been implemented in the states of Assam, Andhra Pradesh, Bihar, Gujarat, Goa, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala; Madhya Pradesh, Maharashtra, Manipur, Orissa, Tamil Nadu, Uttar Pradesh and West Bengal. The National Welfare fund for